

(a) whether the Government have allocated any funds to Andhra Pradesh for celebration of the Four Hundredth Centenary of the Hyderabad city;

(b) if so, the details thereof, and

(c) if not, the reasons thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir.

(b) An amount of Rs. .68 lakhs was sanctioned to "Sanskar" and an amount of Rs. 1 lakh to the Jashn-e-Golconda Society in connection with the 400 years of Hyderabad City.

(c) Does not arise.

[Translation]

Dual Licencing Policy of Foodgrains

2133 KUMARI UMA BHARTI: Will the Minister of Food be pleased to state:

(a) whether the Government propose to bring in improvement in the implementation of dual licencing policy of foodgrains; and

(b) if so, he details alongwith data thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TAUN GOGOI):

(a) No, Sir

(b) Does not arise.

[English]

National Commission for Women

2134. SHRI RAMESHWAR PATI-DAR:
SHRIMATI GEETA
MUKHERJI:

SHRI SUDHIR GIRI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the steps taken for setting up of the National Commission for women,

(b) the reasons for the delay; and

(c) the time by which the Commission is likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): (a) to (c) the Government has already set up the National Commission for Women on 31.1.92

Sugar Mills in Bihar and Uttar Pradesh

2136. SHRI LAL BABU RAI:
DR. P.R. GANGWAR:

Will the Minister of FOOD be pleased to state:

(a) the number of sugar mills earning profit/incurred losses in U.P. and Bihar;

(b) whether most of the sugar mills of U.P. and Bihar are running in loss;

(c) if so, the reasons therefor; and

(d) the steps taken to improve the working of sugar mills in the country particularly in U.P. and Bihar to make them profitable?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) to (c). The Government does not maintain profit and loss account in respect of sugar mills. besides cane availabil-

ity, the profitability of otherwise of sugar mills depends up a variety of factors such as size, age and condition of plant and machine, technical and managerial competence. etc.

(d) Government grants loans at concessional rates of interest from the Sugar Development Fund for modernisation expansion of sugar factories and also for cane development schemes.

All India Kite Flying Tournament

2137. SHRI PRATAP RAO B. BHONSLE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the All India Kite Flying Tournament has been organised in U.P. during February, 1992;

(b) whether there is any proposal to organise similar tournaments in other States also; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): (a) No such proposal has been received in this Department.

(b) No, Sir.

(c) Does not arise.

Sinji as National Monuments

2138. SHRI K. RAMAMURTHI TINDIVANAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to include Sinji in South Arcot district of Tamil Nadu in the list of National Monuments; and

(b) if so, the steps propose to be taken to development?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b). The Archaeological Survey of India is not aware of any place called Sinji in district South Arcot of Tamil Nadu. However, at Ginjee in South Arcot District the Fort and monuments within are already under Central protection. These are being looked after and maintained by Archaeological Survey of India.

Trade in Partridges

2139. PROF. K.V. THOMAS: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the trade in partridges is banned;

(b) whether Government are aware of the battle show of partridges and the trade of dead and live partridges in Delhi; and

(c) if so, the action taken or proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). Yes Sir,

(c) Action taken to safeguard against illegal trade in live and dead partridges include:

- i. Hunting of all the wild birds and animals has been banned under the Wild Life (Protection) Amendment Act, 1991.